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S.L. No. 171

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE

KOLKATA BENCH
Original Application No. 235 of 2024

Ankur Sharma

...Applicant

Versus

State of West Bengal & Ors

...Respondents

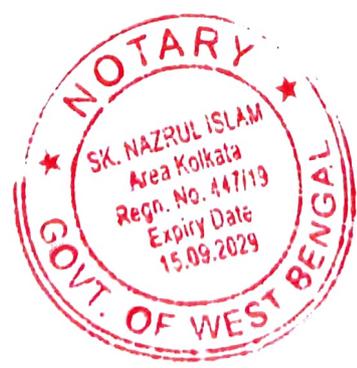
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Filed by

Amrita Pandey

Amrita Pandey
Advocate
Date: 23.7.2025



23 JUL 2025

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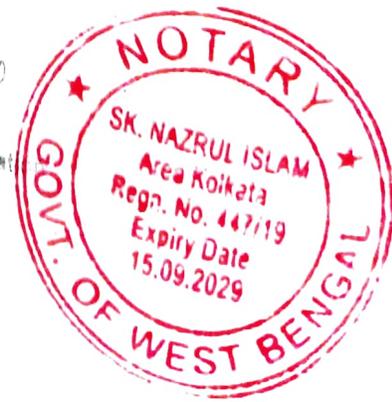
...Respondents

COMPLIANCE AFFIDAVIT ON BEHALF OF HOWRAH MUNICIPAL
CORPORATION (RESPONDENT NO. 6)

I, Bandana Pokhriyal, daughter of Sri Chandra Shashi Pokhriyal, aged about 35 years, working as Commissioner, Howrah Municipal Corporation, 4, Mahatma Gandhi Road, Howrah - 711101, do hereby solemnly affirm and state as follows:

1. That I am the Commissioner of Howrah Municipal Corporation (HMC) and am duly authorized to depose this affidavit on behalf of Respondent No. 6. I am fully conversant with the facts of the case.
2. That this affidavit is filed in compliance with the Hon'ble Tribunal's order dated 09.05.2025, directing HMC to submit an Action Taken Report (ATR) regarding the implementation of recommendations made by the Fact Finding Committee concerning electric crematoriums and wooden pyres at Shibpur, Salkia, and Banstala Burning Ghats under HMC's jurisdiction.

Bandana Pokhriyal
Commissioner
Howrah Municipal Corporation



X

X

3. That in compliance with the Hon'ble Tribunal's directions, HMC has taken the following actions as detailed in the ATR dated 19.04.2025 and subsequent progress reports, which are annexed hereto:

I. Air Pollution Control Systems: For Shibpur Burning Ghat, a fresh E-Tender (No. ED/Crematorium/04/25-26, dated 16.05.2025) has been floated for the installation of Air Pollution Control (APC) devices, including fume hood, scrubber, induced draft fan, and a 15-meter stack, as per CPCB guidelines. The tender process is completed & W.O. vide Memo No. WO/EE/Crematorium/10/2025-26 dated 08.07.2025 has been awarded to L.1 agency M/S. Das Electric & Company. For Salkia Burning Ghat, a Detailed Project Report (DPR) for Rs. 99,96,131/- has been prepared and uploaded to the RSP Portal for sanctioning of funds. The tender process will commence immediately upon approval.

II. Interim Waste Storage: The designated storage area at Banstala Burning Ghat has been completed, as evidenced by the annexed photographs hereto. For Salkia Burning Ghat, an estimate of Rs. 2,92,311/- for the renovation of interim storage has been prepared and submitted to the Works Committee of HMC for approval. At Shibpur Burning Ghat, HMC has approached the Kolkata Port Trust for the allotment of land to establish a secondary waste transfer point, as detailed in the letter dated 04.07.2025.

III. Separate Waste Collection: The feasibility of maintaining separate waste collection facilities for crematoria waste to prevent mixing with municipal waste is under active examination.

Bandana Pehrigol
Commissioner
Howrah Municipal Corporation



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IV. **Consent to Operate:** HMC has applied for "Consent to Operate" from the West Bengal Pollution Control Board (WBPCB) for all its crematoria, including electric facilities, as mandated.

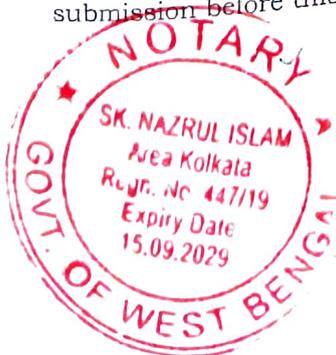
Copy of the action taken report is annexed hereto and marked with Letter A.

4. That it is pertinent to note that two burning ghats, namely Pathak Ghat and Mora Pora Ghat, previously under HMC's jurisdiction, now fall under the administrative control of the re-formed Bally Municipality, as per the Gazette Notification issued by the Urban Development & Municipal Affairs Department, Government of West Bengal, in November 2021. HMC, therefore, has no jurisdictional authority over these ghats.

5. That HMC undertakes to complete all pending actions within the stipulated timelines as stated in the annexures and submit the periodic progress reports to the Hon'ble Tribunal to ensure transparency and compliance.

6. That the respondent is all along ready and willing to comply with such other directions passed by this Hon'ble Tribunal and seeks liberty to file further affidavit to bring on record the subsequent events before this Hon'ble Court.

7. That the statements made in paragraph nos. 1 to 2 are true to the best of my knowledge and belief, and the statements made in paragraph nos. 3 to 5 are information derived from record and no part of it is false or concealed and the rest thereof are my humble submission before this Hon'ble Tribunal.



Bandana Pathak
Commissioner
Howrah Municipal Corporation

Bandana Pourniyel
Commissioner
Howrah Municipal Corporation
DEPONENT

Identified by me
Anrita Pandey
Anti

PLACE: *Kolkata*
Howrah

DATE: *23-07-2025*

Verification

I, the deponent above-named, do hereby verify that the contents of this affidavit are true and correct to the best of my knowledge and belief, and no part of it is false or misleading.

Place: ~~Howrah~~ *Kolkata*

Date: *23.7.25*

Bandana Pourniyel
Commissioner
Howrah Municipal Corporation
Deponent:

Identified by me
Anrita Pandey
Anti
P/747/2025



Solely Affirmed and
Declared before me on the
Identification of the Advocate.

SK. Nazrul Islam
Notary, Govt. of W.B.
Govt. No. 447/19
City Civil Court, Calcutta

23 JUL 2025



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH – 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

No. 018 /Gen (S.C. Cell)/Commr./2025-26

Dated : July 03, 2025.

To,
The Sr. Special Secretary,
Urban Development & Municipal Affairs Dept,
Govt. of West Bengal,
"NAGARAYAN", DF – 8, Sector – I, Salt Lake City,
Kolkata – 700064.

Sub : OA 235/2024/EZ – Ankur Sharma vs State of West Bengal & Ors. – Submission of Action Taken Report – Reg.

Madam,

This has reference to your letter communicated vide Memo No. 391(2)(Law)/UDMA-15011(15)/1/2025-LS MA SEC – Dept. of UDMA, dated 19.06.2025 & our letter No. 04/Gen(S.C. Cell)/Commr./2025-26 dated 19.04.2025 on the captioned subject.

As desired, further to submission of our "Action Taken Report" vide our letter ibid in connection with the recommendations made in their report by the Fact Finding Committee appointed by the Hon'ble NGT in the instant OA in respect of the Electric Crematoriums and Wooden Pyres installed at 3 (three) nos. Burning Ghats of the HMC, viz, Shibpur, Salkia & Banstala and in compliance of the interim direction of the Hon'ble NGT, dated 09.05.2025 in this regard, following are the latest developments in this regard :

Sl. No.	Findings / Recommendations of the Hon'ble NGT appointed Fact Finding Committee	Action initiated / contemplated
01.	Adequate Air Pollution Control Systems like fume collection hood, scrubber, Induced Draft Fan & stack of minimum height of 15 mtr. from the Ground Level may be installed for all the wooden pyres in all crematoria which have not installed any control system to comply with stipulated emission norms	(i) Fresh E-Tender floated (No. ED/Crematorium/04/25-26, dated 16.05.2025) for installation of APC Devices as per approved CPCB guidelines for the wooden pyres of Shibpur Burning Ghat, copy enclosed. (ii) One DPR for Rs. 99,96,131/- is prepared for up-loading in the RSP Portal for sanctioning of AA&FS by the State Govt. for installation of the same facility at Salkia Burning Ghat, copy enclosed. Tender will be initiated immediately on receipt of the same, copy enclosed.
02.	Concerned Municipal Authority should earmark designated areas for interim storage of solid wastes generated from the activities of the crematorium before final disposal, wherever they are found to be lacking such infrastructure.	(i) Creation of Designated Area for interim storage of solid waste at Banstala Burning Ghat has already been completed, photos enclosed. (ii) An estimate of Rs. 2,92,311/- for renovation of interim storage at the Salkia Burning Ghat is prepared and placed before the Works Committee of HMC for according AA&FS, copy enclosed. (iii) While at Shibpur, facilities



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		presently exist along with the SWM Secondary Transfer Points, KoPT Authority has been approached for providing "NOC" for a separate designated area for the same for better waste management, copy enclosed.
03.	Separate Waste Collection Facilities should be maintained for the solid waste generated from the crematoria to prevent mixing with ordinary municipal waste.	Under examination for feasibility.
04.	All Crematorium should obtain valid "Consent to Operate" from the WBPCB	HMC has already applied for "Consent to Operate" before the WBPCB for whole of its operation which includes Electric Crematoria also, copy enclosed.

Further, as already pointed out in our earlier references that following de-merger of the erstwhile Bally Municipal area from the HMC with subsequent re-formation of the Bally Municipality in November, 2021 by issuance of Gazette Notification by the UD&MA Dept., Govt. of West Bengal, two nos. of Burning Ghats viz, Pathak Ghat located at 1, Pathak Ghat Lane, Bally, Howrah - 711201 and Mora Pora Ghat at 5/31/1, Asutosh Mukherjee Road, Howrah - 711201 now fall beyond the territorial jurisdiction of HMC, though, as per para. 5 of the original MOA ibid, they were shown under this Corporation.

Thanking you,

Yours faithfully

Commissioner

Howrah Municipal Corporation

Encls : As stated above.

Dated : July 03, 2025.

Endt. No. 018/1/(7)/Gen (S.C. Cell)/Commr./2025-26

Copy forwarded for information to:

1. The Member Secretary, WBPCB, Paribesh Bhavan, Building 10A, Block LA, Sector III, Bidhannagar, Kolkata – 700106;
2. The District Magistrate, Howrah;
3. The Director, SUDA;
4. The Secretary, HMC;
5. The OSD & E.O. E.E. (Crematorium), HMC ;
6. The OSD (Law), HMC - with request to keep the Ld Counsel of the HMC apprised for preparation of the Affidavit-in-opposition in the instant OA plz;
7. Dept. Guard File.

Commissioner
Howrah Municipal Corporation



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH-711 101

☎ 033 2638 3211/12/13 ☎ 033 2641 0830

Visit us www.hmc.org.in

Crematorium Department

No. ED/Crematorium/04/25-26

Dated: 16-05-2025

E- TENDER

Executive Engineer (Crematorium), HMC, invites E-Tender in prescribed form from reputed resourceful & bona-fide Contractors/ Firms having previous experience in similar nature of job as per particulars given below. Intending Tenderers will have to apply through online with self-attested photo copies of valid GST Certificate & GSTR-3B Return (Current Quarter), Pan Card, IT return, Professional Tax challan & Credentials copy signed by the applicant with the seal of the firm of company. Earnest money and the cost of Tender Papers to be deposited online as is available in E-tender Portal of Govt. of West Bengal in favour of "MUNICIPAL AFFAIRS DEPARTMENT // URBAN LOCAL BODIES // HOWRAH MC".

Terms & conditions Following Government memo no to be strictly maintained-

1. Strict observance of all relevant Financial Rules & Regulation including e-Tender Rules vides GO. No. 6932-F(Y) Dt: 29/08/13.
2. Adherence to the online EMD receipt/refund as per FD Memo no-3975-F(Y) Dt: 28/07/16 and 2365-F(Y) Dt-12/04/18.
3. Procurement procedure to be followed, FD no- 5400 F(Y) Dt. 25/06/22 read with F.D. Memo no 2254-F(Y) Dt. 24/04/14.

Sl. No.	Name of Work	Estimated Amount (Rs.)	ADM. Approval No.	Earnest Money (Rs.)	Cost of Tender Paper (Rs.)	Duration of contract period
1	Supply, Installation and Commissioning of Air Pollution Control System of Wooden Pyres including construction of water reservoir, shed and submersible pump at Shibpur Burning Ghat.	7338237.00	COF/AA/23-24/192 Dt-20/04/23	1,46,765/-	5,500.00	75 Days

Date and Time Schedule:

Sl. No.	Particulars	Date & Time
1	Date of uploading of N.I.T. & other Documents (online)	16.05.2025 6:00 P.M
2	Documents download/sell start date (Online)	16.05.2025 6:00 P.M
3	Bid submission start date (On line)	16.05.2025 6:00 P.M
4	Document Download/Sell End Date	13.06.2025 6:00 P.M
5	Bid Submission closing date (On line)	13.06.2025 6:00 P.M
6	Date of uploading list for Technically Qualified Bidder(online)	16.06.2025 12:00 P.M
7	Date for opening of Financial Proposal (Online)	NEXT OR SAME WORKING DAY

Name
Struc

For 1st call of NIT:

Intending tenderers should produce credentials of a similar nature of completed work of the minimum value of 40% of the estimated amount put to tender during 5(five) years prior to the date of issue of the tender notice; or, Intending tenderers should produce credentials of 2(two) similar nature of completed work, each of the minimum value of 30% of the estimated amount put to tender during 5(five) years prior to the date of issue of the tender notice; or, Intending tenderers should produce credentials of one single running work of similar nature which has been completed to the extent of 80% or more and value of which is not less than the desired value at (i) above; In case of running works, only those tenderers who will submit the certificate of satisfactory running work from the concerned Executive Engineer, or equivalent competent authority will be eligible for the tender. In the required certificate it should be clearly stated that the work is in progress satisfactorily and also that no penal action has been initiated against the executed agency, i.e., the tenderer. As per order no. 04-A/PW/O/10C-02/14 Dated:- 18.03.2015.

Defect Liability Period:

Defect liability period of this project is equal to 3 months/1 year/ 3 years/5 years (as specified in the enclosed BOQ) & it would also be guided by the PWD Notification no. 5951-PW/L&A/2M-175/2017 dated 02/11/2017 read with Notification No. 5784- PW/L&A/2M-175/2017 DATED 02/09/2017 & Notification no.52-CRC/2M-06/2014, dated 27/12/2014 & 1M-32/23/285-R/PL DATED 02/08/2014 .

The Bidder, at his own responsibility and risk is encouraged to visit and examine the site of works and its Surroundings and obtain all information that may be necessary for preparing the Bid and entering into a contract for the work as mentioned in the Notice Inviting Tender, before submitting offer with full satisfaction, the cost of visiting the site shall be at his own expense.

During the scrutiny, if it come to the notice to tender inviting authority that the credential or any other paper found incorrect/ manufactured/ fabricated, that bidder would not allowed to participate in the tender and that application will be out rightly rejected without any prejudice.

Before issuance of the WORK ORDER, the tender inviting authority may verify the credential and other documents of the lowest tenderer if found necessary. After verification if it is found that the documents submitted by the lowest tenderer is either manufactured or false in that case work order will not be issued in favour of the said Tenderer under any circumstance .

Howrah Municipal Corporation reserve the right to accept or reject part or whole tender without showing any reason what so ever. Details information may be had from the office of the Executive Engineer (Crematorium), H.M.C.

1. Intending bidder may download the tender document from the website <https://wbtenders.gov.in> directly with the help of Digital Signature Certificate.
2. Tenderers will select the tender to bid and initiate payment of pre-defined EMD/Tender Fees for that tender by selecting from either of the following payments modes:

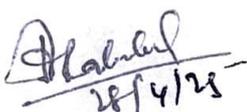
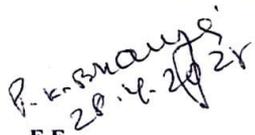
- i) Net Banking (any of the banks listed in the ICICI Bank payment gateway) in case of payment through ICICI Bank payment Gateway;
- ii) RTGS/NEFT in case of offline payment through bank account in any Bank.

P. K. M. Singh
16.5.2022
Executive Engineer (Crematorium)
Howrah Municipal Corporation

Name of the Work - construction of RCC slab for cover the outside drain, C.I. Shed for covering the rest portion of CI Structure, Construction of A new vat & Renovation works at Salkia Burning Ghat, H.M.c.

[Ref : PWD/Building, Sanitary & Plumbing, Road & Bridge 2017/We II/w.e.f 01.11.2017]

Sl. No.	Description of Works	Quantity	Unit	Rate. Rs. P.	Amount Rs. P.
1	Cleaning and removing conservancy garbage mixed with rubbish & other filthy materials from the road side flank, drain and compound including cutting, loading, unloading to and from truck or cart by Mathor labour & removing the same to any distance. [P.W.D.(Bldg.). Page- 279, Item- 12]	2.000	%Cum	5662.00	113.24
2	Dismantling all types of plain cement concrete works, stacking serviceable materials at site and removing rubbish as directed within a lead of 75 m [P.W.D.(Bldg.). Page- 10, Item-2.(a)]	3.000	Cu.M.	939.00	2817.00
3	Earth work in excavation of foundation trenches or drains, in all sorts of soil (including mixed soil but excluding laterite or sandstone) including removing, spreading or stacking the spoils within a lead of 75 m.as directed. The item includes necessary trimming the sides of trenches, levelling, dressing and ramming the bottom, bailing out water as required complete. (a) Depth of excavation not exceeding 1,500 mm. [P.W.D.(Bldg.). Page- 1, Item-2]	3.000	%Cu.M.	11927.00	357.81
4	Single Brick Flat Soling of picked jhama bricks including ramming and dressing bed to proper level and filling joints with local sand. [P.W.D.(Bldg.). Page- 14, Item - 3rd corri]	6.000	Sq.M.	357.00	2142.00
5	Ordinary Cement concrete (mix 1:1.5:3) with graded stone chips (20 mm nominal size) excluding shuttering and reinforcement if any, in ground floor as per relevant IS codes. (i) Pakur Variety [P.W.D.(Bldg.). Page- 26, Item-10(a) & 3RD Corrigenda]	5.500	Cu.M.	6118.24	33650.32
6	Hire and labour charges for shuttering with centering and necessary staging upto 4 m using approved stout props and thick hard wood planks of approved thickness with required bracing for concrete s abs, beams and columns, lintels curved or straight including fitting, fixing and striking out after completion of works (upto roof of ground floor) a) 25 mm to 30 mm thick wooden shuttering as per decision & direction of Engineer-In-Charge. [P.W.D.(Bldg.). Page- 42, Item - 36.(a)]	20.000	Sq.M.	334.00	6680.00
7	Reinforcement for reinforced concrete work in all sorts of structures including distribution bars, stirrups, binders etc initial straightening and removal of loose rust (if necessary), cutting to requisite length, hooking and bending to correct shape, placing in proper position and binding with 16 gauge black annealed wire at every intersection, complete as per drawing and direction. (a) For works in foundation and upto roof of ground floor/upto 4 m (i) Tor steel/Mild Steel I. SAIL/ TATA/RINL [P.W.D.(Bldg.). Page- 44, Item-40(I) & 10th Corrigenda]	0.300	M.T.	55376.10	16612.83
8	Brick work with 1st class bricks in cement mortar (1:4) (b) In super structure. ground floor. [P.W.D.(Bldg.). Page- 15, Item-7(b)&3rd Corrigenda]	6.900	Cum.	5783.00	39902.70
9	Plaster (to wall, floor, ceiling etc.) with sand and cement mortar including rounding off or chamfering corners as directed and raking out joints including throating, nosing and drip course, scaffolding/staging where necessary (Ground floor).[Excluding cost of chipping over concrete surface] (ii) With 1:4 cement mortar (a) 20 mm thick plaster [P.W.D.(Bldg.). Page- 189, Item-1(ii). & 3RD Corrigenda]	91.000	Sq.M.	185.00	16835.00
10	Neat cement punning about 1.5mm thick in wall, dado, window sill, floor etc. NOTE:Cement 0.152 cu.m per 100 sq.m. [P.W.D.(Bldg.). Page- 192, Item-15]	65.000	Sqm.	34.00	2210.00

11	<p>Applying, fitting & fixing Zn-Al alloy (55% Al & 45% Zn) coating of 150 grams per sq. metre followed by colour coated on both side) steel sheet work having minimum yield strength of 550 Mpa of trapizoidal profile of approved make (excluding the supporting frame work) fitted and fixed with</p> <p>55 mm & 25 mm self tapping screw, EPDM Washer 16 mm dia & 3 mm th. washer etc. complete with 150 mm end lap and one corrugation minimum side lap. (Payment to be made on area of finished work).</p> <p>(i) In Roof:- a) With 0.5 mm thick sheet</p> <p>[Ref: P.W.D (Bldg) 2017. Page - 83, Item.- 14]</p>	130.00	Sq.M.	896.00	116480.00
12	<p>Priming one coat on steel or other metal surface with synthetic oil bound primer of approved quality including smoothening surfaces by sand papering etc.</p> <p>[P.W.D.(Bldg.). Page- 200, Item-1.(a)]</p>	63.000	Sq.M.	29.00	1827.00
13	<p>Painting with best quality synthetic enamel paint of approved make and brand including smoothening surface by sand papering etc. including using of approved putty etc. on the surface, if necessary :</p> <p>(b) On steel or other metal surface : iv) Two coats (with any shade except white)</p> <p>[P.W.D.(Bldg.). Page- 201, Item-2.(b).(iv)]</p>	63.000	Sq.M.	79.00	4977.00
14	<p>Removal of rubbish,earth etc. from the working site and disposal of the same beyond the compound, in conformity with the Municipal / Corporation Rules for such disposal, loading into truck and cleaning the site in all respect as per direction of Engineer in charge</p> <p>[Ref: P.W.D (Bldg) 2017, Page-12, Item No. 13]</p>	4.00	Cu.M.	166.00	664.00
Sub-total Cost					245268.90
Applying 18% GST on Sub-total cost					44148.40
Cost of civil works excluding labour welfare cess					289417.30
Labour welfare cess @1%					2894.17
Cost of civil works including labour welfare cess					292311.47
Say					292311.00
 S.A.E. H.M.C.		 E.E. H.M.C.			

**DPR FOR CONSTRUCTION OF
AIR POLLUTION CONTROL
SYSTEM OF A NEW WOODEN
PYER AT SALKIA BURNING
GHAT UNDER H.M.C.**

Implementing Agency

HOWRAH MUNICIPAL CORPORATION

CONTENTS

1. INTRODUCTION
2. MINUTES OF MEETING OF THE 1ST MEETING OF THE CITY LEVEL TASK FORCE COMMITTEE (F.Y. 2024-25) CONSTITUTED FOR THE NATIONAL CLEAN AIR PROGRAMME (NCAP) FOR HOWRAH HELD IN PRANAB MUKHOPADHYAY SABHAKAKSHA (CONFERENCE ROOM) OF THE TOWN HALL OF HMC CENTRAL OFFICE AT 03:00 P.M. ON 19.04.2024.
3. DETAILED ESTIMATE WITH ABSTRACT OF BOTH CIVIL AND ELECTRO-MECHANICAL WORKS.
4. ARCHITECTURAL AND STRUCTURAL DRAWINGS.

INTRODUCTION

- 1. Traditional Considerations:** Traditional wooden cremation is a widely practiced traditional method for disposing of human remains in many cultures since ancient times.
- 2. Cultural and Ritualistic Significance:** Wood pyre cremation is deeply embedded in Hindu traditions, allowing the performance of essential rituals and the symbolizing the release or liberation of the soul from the body.
- 3. Preservation of Heritage:** It helps to maintain the integrity of ancient customs and practices surrounding death and the afterlife.

OBJECTIVE

The objectives of this report are to:

A. Identify the primary sources of air pollution associated with traditional wooden cremation.

1. **Environmental Impact:** While traditional wooden cremation holds cultural and spiritual significance, it also has significant role in environmental implications particularly air pollution. The primary sources of air pollution from traditional wooden cremation include:

- (a) **Wood combustion:** The combustion or burning of wood releases particulate matter, carbon monoxide, and volatile organic compounds.
- (b) **Human remains combustion:** The combustion of human remains releases pollutants, including particulate matter and volatile organic compounds.
- (c) **Inefficient combustion:** Traditional cremation practices often result in incomplete combustion, leading to increased emissions of pollutants.

2. **Practical Considerations:**

- (a) **Sustainability:** Increased awareness of environmental issues has led to efforts to reduce wood consumption and explore more sustainable cremation methods.
- (b) **Efficiency:** Improved wood-based cremation systems are designed to minimize wood usage, reduce emissions, and improve the cremation process's efficiency.
- (c) **Cost:** While traditional wood cremation can be relatively expensive due to the large quantities of wood required, alternative methods like electric cremation can be more cost-effective.

3. **Environmental Impact:**

- (a) **Deforestation:** The large amounts of wood used in traditional cremation can contribute to deforestation.
- (b) **Emissions:** Burning wood releases pollutants, including smoke, carbon monoxide, and particulate matter, into the atmosphere.

B. Explore potential modifications to reduce or minimize air pollution.

(a) Emerging Trends:

- (i) **Improved Systems:** Innovations in cremation technology, such as improved wood-based systems and electric cremation, are aimed at reducing environmental impact and increasing efficiency. To mitigate these impacts, modifications to traditional wooden cremation practices can be explored with utmost urgency.
- (ii) **Sustainable Alternatives:** Explore eco-friendly alternatives to wood, like utilizing waste products or exploring renewable energy sources.
- (iii) **Utilizing Biomass Pellets:** Some crematoriums are switching to using biomass pellets, which require less wood for each cremation and can offer better combustion efficiency.

(b) Modifications for Controlling Air Pollution

Several modifications can be made to traditional wooden cremation practices to reduce air pollution:

1. Use of cleaner fuels: Alternative fuels, such as natural gas or liquefied petroleum gas (LPG), can be used to reduce emissions.
2. Improved cremation chamber design: Modern cremation chambers can be designed with better airflow and ventilation to retain heat, optimize combustion efficiency and to reduce emissions. Incorporate features like secondary combustion chambers to minimize particulate matter.
3. Air pollution control systems: Systems, such as scrubbers or electrostatic precipitators, can be installed to capture pollutants. Implement monitoring systems to track emissions and optimize cremation processes.
4. Sustainable wood sourcing: Sustainably sourced wood or alternative fuels like bamboo or agricultural waste can be used to reduce the environmental impact of wood combustion.
5. Cremation process optimization: Optimizing the cremation process, including temperature and airflow control, can reduce emissions.

6. **Green Cremation Practices:** Encourage the use of eco-friendly materials for funeral pyres.
7. **Community Awareness:** Educate communities about the environmental impact of traditional cremation practices and Encourage adoption of modified cremation practices that minimizes pollution.
8. **Enhanced Combustion Systems:** Modern crematoriums often incorporate improved combustion systems, such as those with controlled airflow, to ensure complete combustion and minimize smoke and fumes.
9. **Chimney with Cover Control:**A chimney with a cover that can be operated from the outside allows for better control of heat and flame intensity, further optimizing combustion efficiency.
10. **Capturing and Filtering Emissions:**Charcoal and Caustic Soda Filters can be used in conjunction with air pollution control systems to further reduce harmful emissions.

Other Modifications:

- **Modern Cremation Furnaces:** Some crematoriums are transitioning to electric or gas-fired cremation furnaces, which offer better control over the combustion process and reduce emissions compared to traditional wood-burning methods.
- **Wood Type Selection:** Using specific types of wood that burn more efficiently can also contribute to reducing wood consumption and emissions.
- **Recycling and Waste Management:** Implementing effective waste management systems to properly dispose of ash and other byproducts can further minimize environmental impact.

By implementing these modifications, crematoriums can significantly reduce their environmental footprint and contribute to a more sustainable approach to death care.

C. Evaluate the feasibility and effectiveness of these modifications.

The feasibility and effectiveness of these modifications depend on various factors, including:

1. **Cost:** Implementing modifications can require significant investment.
2. **Cultural and social acceptance:** Modifications may need to be culturally and socially acceptable.
3. **Regulatory framework:** Existing regulations and laws may need to be updated to accommodate modifications.

Benefits

Reduced air pollution and environmental impact.

Preservation of cultural traditions.

Community engagement and awareness.

PROJECT COST

1. ESTIMATED COST FOR CIVIL CONSTRUCTION – RS.
2710577/-
2. ESTIMATED COST FOR ELECTRO-MECHANICAL
CONSTRUCTION – RS. 7285554/-

Total PROJECT COST = Rs. 9996131/-

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2/6/25

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02/6/25

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2-6-2025



HOWRAH MUNICIPAL CORPORATION

Commissioner Office

4, MAHATMA GANDHI ROAD, HOWRAH – 711 101

Phone : 033 2638 3211/12/13, Fax : 033 2641 0830

WEBSITE: www.myhmc.in, EMAIL: commissioner.howrah@gmail .com

No:13/Commr./25-26

Date : 04/07/2025

To,
Estate Manager,
Shyma Prasad Muhkerjee Port Trust,
15/1, Strand Road, Fairley Place,
Kolkata: 700001

Sub : Allotment of land for construction of a secondary transfer point using for crematorium waste of Shibpur Burning Ghat. Measurement : 9ft x 15ft.

Sir,

In inviting to subject matter as cited above, this is to inform you that already joint inspection was already held in presence of your delegated person and officials of the Howrah Municipal Corporation on 27/06/2025.

For the interest of the public and provide better service to the citizen of Howrah, you are hereby requested to allot the land area as mentioned above at earliest.

Thanking you,

Commissioner
Howrah Municipal Corporation

No: 13/Commr./1(4)/25-26

Date:04/07/2025

Copy for favour of information to:

1. Hon'ble Chairperson, B.O.A. HMC.
2. Secretary, HMC
3. Executive Engineer (Crematorium)
4. Office copy

Commissioner
Howrah Municipal Corporation



WEST BENGAL POLLUTION CONTROL BOARD

Paribesh Bhawan, 10A, Block LA, Sector III, Salt Lake

Kolkata 700 098,INDIA; Ph 335 9088,& Fax : (0091) (33) 335 8073

Application for Consent to Operate for Red & Orange Category Industries

Application for Consent to Operate for discharge of effluent, under Section 25 and Section 26 of Water (Prevention and Control of Pollution) Act, 1974 and emission/continuation of emission under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Application No. : 7127578

Date of Submission : 04/07/2025

Category : ORANGE

Industry Type : Infrastructure development project

**From : HOWRAH MUNICIPAL CORPORATION,
4, MG ROAD**

(Name and Address of the Unit)

To : The

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.....

.....

Sir,

1. I/We hereby apply in the application form for both Consent to Operate (Fresh/Renewal) (i) under sub-section (2) of Section 25 and Section 26 of Water (Prevention and Control of Pollution) Act, 1974 to make discharge from land/premises and (ii) under sub-section (2) of Section 21 of the Air (Prevention and Control of pollution) Act, 1981 to make emission from a proposed industrial plant owned by SUJOY CHAKRAVARTY for a period upto 04/07/2025
2. The Annexure, Appendices, other particulars and plans are attached .
3. I/We further declare that the information furnished in the application form, Annexure/Appendices and plans is correct the best of my/our knowledge.
4. I/We hereby submit that in case of a change either or a point or the quantity of discharge or the quantity of emissin, a fresh application for consent shall be made and until such consent is granted, no change shall be made.
5. I/We hereby agree to submit to the board, application for renewal of consent two months in advance of the date of expiry of the consented period, if to be continued there after.
6. I/We undertake to furnish any other information within seven days of its being called for by the State Board.
7. I/We enclose herewith Challan of Rs. deposited at Branch on in favour of **West Bengal Pollution Control Board** being the 'Consent to Operate application fee'.

Date:.....

(Signature.....)

Seal.....

Name of the applicant : SUJOY CHAKRAVARTY

Designation : CHAIRPERSON ~~24~~
Application on behalf of : HOWRAH MUNICIPAL CORPORATION
Address of applicant : 4, MG ROAD

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PART - A : (GENERAL INFORMATION)

01. Full address of the factory (mentioning Post Office, :
4, MG ROAD Police Station, local body with Ward No. etc.)
Telephone : 9133-26415218 Fax : -
Police Station : HOWRAH P. O. & Pin Code : HOWRAH 71101
LocalBody : HOWRAH MUNICIPAL CORPORATION Ward No : 29
J.L. No : 0 Plot No. & Dag No. :
02. Full address of the Registered Office/City Office : 4, MG ROAD
Telephone : 9133-26415218 Fax : -
E-mail : sccell.hmc@gmail.com Website :
03. a) Size of industry (Large / Small[]) : Small
b) Power Supply Agency at the factory premises
[viz, C.E.S.C/W.B.S.E.B/Others /specify] : CESC
04. Year of commissioning of the industry : August/1984
05. (i) Number of persons engaged by the factory : 500
a) Workers/Labour (including contract engagements : 100,,,,,ENCLOSED,
b) Management Staff : 25
c) Others(Night watchman etc.) : 25
(ii) a) No. of working hour per day : 7
b) No. of working day per year : 240,yes,yes,yes,yes,yes
06. Population residing in the Quarters / Colony, if applicable : 1077575
07. Gross capital investment on land, building, plant & machinery Lakhs.0
excluding capital investment on pollution control system the unit till the date if application
(To be supported an undertaking affidavit, annual report or certificate from a Chartered Accountant).
08. Give the list of raw materials (including fuel) with consumption per month
*(if the space provided below is for inadequate, please attach :
separate sheet giving information using the same format).*

SL NO.	Name of Raw Materials(including fuel)	Quantity per Month
1	ENCLOSED	0 Metric Tonnes/Day

of products and by-products manufactured :

(if the space provided below is for inadequate, please attach separate sheet giving information using the same format).

Name	Production Capacity (Per Month)	Average Production (Per Month)
ENCLOSED	0 Metric Tonnes/Day	0 Metric Tonnes/Day

PART - B : INFORMATION REQUIRED IN CONNECTION WITH PERVENTION AND CONTROL OF WATER POLLUTION

10. Water consumption for different uses

Type of Use	Sources of supply (Strike out which if/are not applicable)	Quantity (M3/day)
Local body	Domestic purpose	110 KLD
Local body	Others	96 KLD

11. Information regarding liquid waste discharged.

Do not give information on storm water discharged.

Sources (Place of generation)	Quantity(M3/day)	Place of discharge)
ENCLOSED	0	0

(If the space provided above inadequate, please attach separate sheet giving information the same format).

(Note: Please attach a diagram showing liquid waste flow from its place of generation upto the of final discharge.)

12. Whether facilities available for liquid waste treatment : Yes/No

if yes.

(a) Quantity of Liquid waste reted :

(b) Describe the facility along with a diagram :

(Please attach separate sheet)

13. Attach latest 'analysis report' of the Board or Board's recognised laboratory showing quality of liquid waste discharge (before and after treatment) :

14. Whether water meter at water intake points installed : No,

15. Whether energy meter of E.T.P. installed :

16. Whether waste water flow measuring device installed : yes

PART - C : INFORMATION REQUIRED IN CONNECTION WITH PERVENTION CONTROL OF Air POLLUTION

17. Details of source of emission—

(A) (From manufacturing process) :.....

Name the unit operation causing emission of pollutants

(Please attach additional sheet if required) :

Type	Details/Capacity/Unit/NA
Power Load	0

(B) (From Furnaces, Heaters, Kiln etc.)

Type of Furnace/Heaters/Kiln	No. of Units	Capacity of each unit	Fuel used (nature & quantity) in individual Furnace
NOT APPLICABLE	0	0 Metric Tonnes/Day	0

(C) (From Boilers)

Number of boilers	Capacity of each boiler	Fuel used (nature & quantity) in individual boilers
0	0	0 kg/hr

D. (From Diesel Generator Sets)

No. of DG sets	Capacity of each DG sets	Height of the stack above DG sets	Height of the DG room
0	0 Metric Tonnes/Day	0 Metric Tonnes/Day	0

E. (Noise pollution control measures)

Acoustic enclosure/acoustic treatment of DG room	Exhaust mufflet
NOT APPLICABLE	0

17. Emission Details.

Emission Type	Stack Attached To	Height of the Stack	Stack Diameter	Fuel Consumption	Quantity	Gas Quantity (m ³ /hr)	Fuel	SMF	Plant Capacity	Consp-Unit	Stack Draft Type	Remarks	Pollution Control Equipments

Waste Stack	Any other	0	0 Mts	0	0 Met ric Ton nes/ Day	0.0	0	Yes	0	Met ric Ton nes/ Day	Nat ural dra ft	EN CL OS ED	Wat er Spr ink ling Sys tem
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If the space provided above is inadequate, please attach separate sheet giving information using the same format (Attach latest `analysis report` of the Board's recognised laboratory)

PART - D : OTHER INFORMATION

19. Give details regarding solid waste

Type of Waste	Description of waste (Lump/Paste/Dust, etc.)	Quantity per month	unit	Method of disposal
ENCLOSED		0	Metric Tonnes/Day	0

20. Attach a separate sheet (not applicable to small scale unit) :

Providing a brief write-up and schematic flow sheet of the manufacturing process clearly showing sources of generation of solid (hazardous and, non-hazardous) liquid and gaseous wastes

21. Attach layout plan showing the different outlets for liquid waste discharge :

22. Other relevant information, if any :
(Please attach separate sheet if required)

Seal Signature of Applicant.....

Check-list of accompaniments: [Please put tick mark (-)as applicable]

- The THIRD PART of the challan (in original) as proof of deposition of consent application fee
- Undertaking/Affidavit/Andull Report/certificate from a Chartered Accountant (Item No.07)
- Additional sheet against Item No.08
- Additional sheet against Item No.09
- Additional sheet against Item No.11 (b)
- Additional sheet against Item No.13
- Additional sheet against Item No.17 (A)
- Additional sheet against Item No.18

- Additional sheet against Item No.20
- Additional sheet against Item No.21
- Additional sheet against Item No.22

Notes : => All enclosures, documents and analysis reports of Board's recognised laboratories must be signed/counted-signed by the applicant with official seat.

=> All subsequent connection in the application form and enclosures should be signed by the applicant or any person authorised by the applicant.

=> The form is to be filled preferably in by type written or legible hand writing



Existing waste storage facility at Shibpur Burning Ghat



Galaxy A53 5G Sanjay
03 July 2025 4:03 pm

Newly created storage facility at Banstala Burning Ghat